And particularly for a scheme like eradicating malaria, for such an important scheme, the Government would have made necessary tunds available if the Ministry had pressed this point further. If the Health Ministry fails to take effective steps to check the increasing malaria menace in the Union Territory of Delhi, I am sure, the Delhi citizens will be exposed to what the experts described as the malaria explosion. There is an immediate need for taking preventive measures for mosquito breeding and particularly in the weeds which are grown in the river-bed of the Jamuna and in the tanks in and around Delhi, and the gutters and the stagnant water-pools must be taken care of immediately. Otherwise, the rainy senson is approaching and we are sure to have more malaria cases, and even deaths are not ruled out completely.

Sir, apart from malaria, I would also like to mention that this mosquito breeding is responsible for filaria cases also. unfortunately, we have filarin cases in Delhi. then it will be another great menace which must be stopped and stopped immediately. I hope this is enough notice for the Health Ministry to take effective, immediate measures to stop this mosquito breeding and ensure safety and health of the citizens of this capital city.

SHRI A.K.M. ISHAQUE: Sir, the hon. Member has expressed his anxiety at the resurgence of malaria in Delhi and has made some valuable suggestions. I have taken note of those valuable suggestions.

THE TOKYO CONVENTION BILL. 1974

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHA-DUR): Sir, I move: 1 9 40W

"that the following amendments made by the Lok Sabha in the **Fokvo** Convention Bill, 1974, be taken into consideration, namely :-

Enacting Formula

'Twenty-fifth' substitute 'Twenty-sixth'.

Clause 1

2. That at page 1. line 5, for "1974" substitute '1975'.

The question was put and the motion was adopted.

SHRI RAJ BAHADUR: Sir, I beg to move:

"That the amendments made by the Lok Sabha in the Bill be agreed to"

The question was put and the motion was adopted.

The amendments were agreed to.

REPORT OF THE COMMITTEE ON **PETITIONS**

SHRI SALIL KUMAR GANGULI (West Bengal): Sir, I beg to present the Forty-seventh Report of the Committee on Petitions.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.00 PM.

> The House then adjourned for lunch at fifteen minutes past one of the clock.

2 p.m.

The House reassembled after lunch at three minutes past two of the clock, Mr. Deputy Chairman in the Chair.

DISCUSSION ON THE WORKING OF THE MINISTRY OF COMMERCE

DR. K. MATHEW KURIAN (Kerala): Mr. Deputy Chairman, Sir, I think it is in the fitness of things that we have decided to discuss the Ministry of Commerce today. The Ministry of Commerce happens to be one of the important Ministries of the Government of India which is concerned with not only our exports but also our imports. It is equally important as a Ministry which has the largest number of skeletons in its cupboards. It is a Ministry which has received varied attention from the public as it is the Ministry which has 1. That at page 1, line 1, for the largest skeletons in its cupboards. Apart from that, I am not going into that as-